

- iii. Special Award to Winners in International Sports Events and their Coaches;
- iv. Rajiv Gandhi Khel Ratna Award;
- v. Arjuna Award;
- vi. Dronacharya Award; and
- vii. Maulana Abul Kalam Azad Trophy.

Besides incentives schemes, under the following schemes various sports programmes/competitions are organised:—

- i. Promotion of Sports and Games in Schools;
- ii. Rural Sports Programme;
- iii. Sports Scholarship Scheme;
- iv. National Championships for Women;

Scheme for creation of sports infrastructure:

- i. Grants for Creation of Sports Infrastructure;
- ii. Grants for Promotion of Sports in Universities and Colleges;
- iii. Grants for installation of Synthetic Playing Surfaces.

Stadia damaged by Cyclone in Orissa

5327. SHRI B.J. PANDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether some stadia, particularly Barbati and Indraprastha Indoor Stadium, were badly damaged due to cyclone in Orissa;

(b) if so, the steps taken to undertake appropriate renovation work;

(c) the fund released by Government for the purpose; and

(d) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) Yes, Sir.

(b) to (d) It has not been found possible to provide financial assistance for renovation work as there is no such provision in the relevant scheme. Accordingly, the State Government has been advised to meet the required funds from the grant received from various sources including the Central Government's Relief Package.

Legislation to Check Match-Fixing

5328. SHRI KRISHNA KUMAR BIRLA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government are aware of the recent reports appearing in various sections of the Press regarding the alleged match fixing involving the Indian Bookie and the Captain of the South African cricket team which visited the country;

(b) if so, whether Government think that match fixing involving high scale gambling which is fast spreading in the international sports world is unhealthy and undesirable in the promotion of sports imbining the spirit of patriotism in the sportsmen; and

(c) if not, whether Government propose to bring a suitable legislation to check it?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) to (c) In view of seriousness and sensitive nature of the issue of match fixing, the Government has entrusted the matter of Match Fixing to Central Bureau of Investigation (CBI) for appropriate inquiry and necessary action. Now, CBI will look into all aspects of this issue. Further action in this regard would be taken, as appropriate, after the completion of Inquiry by CBI.